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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

M.A.NO. 1106/92

in O.A. No. 870/92.

Date of Order: 21-10-92.

Between:

M. Ramakrishna Sarma.

.. Applicant.

and

1. Union of India, rep. by its Secretary,
Ministry of Home Affairs,
Department of Personnel & Training,
New Delhi.

2. Union Public Service Commission,
rep. by Secretary,
Dholpur House,
New Delhi.

3. Govt. of A.P., rep. by its
Chief Secretary, General Administration (Spl.A)
Department, Secretariat, Hyderabad.A.P.

.. Respondents.

For the Applicant: Mr. G.V.L.Narasimha Rao, Advocate

For the Respondents: Mr.N.R.Devraj, Sr.CGSC. for R1 and 2.

for R.3: Mr. D.Panduranga Reddy, Spl.Counsel for A.P.Govt.

CORAM:

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN)

AND

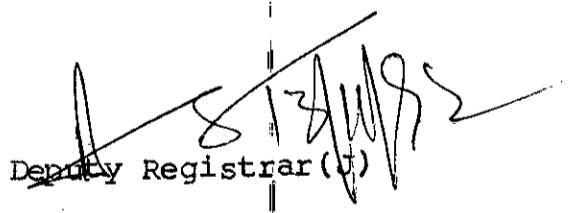
THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

The Tribunal made the following Order:-

In view of the orders passed in O.A. 870/92, the
learned counsel for the applicant, Sri G.V.L.Narasimha Rao,
wishes to withdraw M.A. 1106/92.

Q13

M.A. is dismissed as not pressed.


Deputy Registrar (J)

To

1. The Secretary, Union of India,
Ministry of Home Affairs, Dept. of Personnel &
Training, New Delhi.
2. The Secretary, U.P.S.C. Dholpur House, New Delhi.
3. The Chief Secretary, Govt. of A.P.
General Administration (Special.A) Dept.,
Secretariat, Hyderabad.A.P.,
4. One copy to Mr.G.V.L.Narasimha Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
6. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.CAT.Hyd.
7. One spare copy.

pvm.



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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
M (JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 21 - 10 - 1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No 1106/92

in

O.A.No. 870/92

T.A.No.

(wp.No)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

MA

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders as to costs.

pvm

